

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 326
434/241/ND/2018
Comp. Appl/561/2020
Comp. Appl/440/2020
Comp. Appl/417/2020
Comp. Appl/585/2020

IN THE MATTER OF:

M/s. Anupam Gupta and Another ... **Applicant/Petitioner**
Versus
M/s. Overseas Courier Service (India) Pvt. ... **Respondent**
Ltd. and Others

Under Section: 241

Order delivered on 18.11.2020

CORAM:


SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 11.01.2021.


(T.S SINGH)
COURT OFFICER